

1	Sugar Development Fund ("SDF"): Represented by IFCLimited.	06-04-2023	40,67,61,832	40,67,61,832	Secured Financial Creditor	40,67,61,832	-	No	8.85	-	-	-	-	<p>1. Whole of the immovable and movable Fixed Assets, Plant and Machinery, Machinery spares, tools and accessories and other movable both present and future (save and except book debts) whether installed or not and whether now lying, loose or stores at Village & PO Havinal, Dist: Bijapur in the State of Karnataka or wherever else.</p> <p>2. Whole of the immovable property as per the mortgage deed attached at PO Havinal, Dist: Bijapur in the State of Karnataka or</p>	NA
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2	The Thane District Central Co-op. Bank Limited	12-04-2023	60,71,00,000	60,71,00,000	Secured Financial Creditor	60,71,00,000	-	No	13.20	-	-	-	-	1. Land bearing Survey No. 222/1A, 222/1B, 223/1A, 216/1A, 216/1B, 223/2A, 216/2, 220/2B, 220/2B1, 220/2B2, 220/2B3, 218/1, 218/2, 185/1A, 185/1B, 219/1A2, 219/1B3, 219/1B4, 219/4, 227/5	NA
3	M/s Shri Dutt Biofuels Private Limited	13-04-2023	82,32,42,161.0	82,08,81,638	Secured Financial Creditor	82,08,81,638	-	No	17.91	-	-	23,60,523	-	First Charge on Mortgaged Land	-

4	The Solapur District Central Co-operative Bank Ltd	15-04-2023	5,78,21,000	-	Secured Financial Creditor	5,78,21,000	-	No	1.26	-	-	-	5,78,21,000	1. Land bearing Survey No. 222/1,223/1A, 216/1A, 216/1B, 223/2A, 216/2, 220/2B, 220/2B1, 220/2B, 220/2B3, 218/1, 218/2, 185/1A, 185/1B, 219/1A2, 219/1B3, 219/1B4, 219/2B, 227/2	Documents substantiating the claim submitted is sought for. The IRP has provisionally admitted the total claim amount
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5	The Karnataka State Co-operative Apex Bank Limited	17-04-2023	86,72,55,000	86,72,55,000	Secured Financial Creditor	86,72,55,000	-	No	18.86	-	-	-	-	1. Hypothecation of all that plant, machinery, tools and accessories, already purchased and described in Schedule 'A' or to be purchased hereafter particulars whereof will be furnished later and hereinafter referred to as 'Hypothecated Machinery' which are erected/ to be erected/ kept/ to be kept or in transit for being erected at the premises in the occupation of the borrower situated at survey no. 185/1B, 227/5, 185/1A, 216/2, 220/2B, 219/4	NA
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